

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.106**  
**New IA/3607/ND/2024 IN IB/05/ND/2019**

**IN THE MATTER OF:**

Ashtbhuj Ocean Movers Pvt Ltd	...	Applicant
Versus		
Sarash Exports Services Pvt Ltd	...	Respondent

**Under Section 9 IBC, 2016**

**Order delivered on 22.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Kunal Anand, Adv. Sakshi in New  
IA/3607/ND/2024  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

List the matter on **09.08.2024**.

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**